

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 667 of 2019

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

06/11.09.2020 Mr. Shresth Mahto, learned A.C to S.C-II, prays for one week's more time by way of last indulgence to file the show cause affidavit on behalf of the O.P.No.2 in terms with the order dated 14.02.2020.

In view of the said prayer, put up this case on 25.09.2020 under the appropriate heading.

Satish/-

(RAJESH SHANKAR, J)